

## **SUPREME COURT OF INDIA**

**Re: Appointment of Mr. Justice A.S. Oka, Judge, Bombay High Court as Chief Justice in Karnataka High Court.**

Office of the Chief Justice of the Karnataka High Court has fallen vacant, consequent upon elevation of Mr. Justice Dinesh Maheshwari, Chief Justice of that High Court to the Supreme Court. Therefore, appointment to that office is required to be made.

Mr. Justice A.S.Oka is the senior-most Judge from Bombay High Court and is functioning in that High Court since his elevation. Having regard to all relevant factors, the Collegium finds Mr. Justice A.S.Oka suitable in all respects for being appointed as Chief Justice of the Karnataka High Court. The Collegium resolves to recommend accordingly.

While making the above recommendation the Collegium is conscious of the fact that consequent upon the proposed appointment, there will be two Chief Justices from Bombay High Court which is the second largest High Court in the country with sanctioned strength of 94 Judges.

( Ranjan Gogoi ), C.J.I.

( S.A. Bobde ), J.

( N.V. Ramana ), J.

New Delhi,  
April 08, 2019.